

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. I.A. 1521/2024

In

C.P.(IB)-416(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Shri Shyamsunder Nandkishore Gupta

Appearance

For RP : Adv. Aashray Chaudhary i/b Adv. Jatin Kumar

For Respondent/PG : PCS Kunjal Dalal

SECTION 94(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard Ld. counsel for the parties. **Reserved for Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)